

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 07-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
HEARING ON IA				
1	O.S. 517/2013 (SUMMONS) IA/1/2013		Kirankumar Vs Nagaraju.C	T.Seshagiri Rao
2	O.S. 705/2014 (SUMMONS) IA/1/2014		Sulochana Bai Vs Mahadeva Rao	H M S
3	O.S. 284/2015 (SUMMONS) IA/1/2015		Siddalingamma Vs Nagaraj	RAHEED KAHAN
4	O.S. 1344/2018 (SUMMONS) IA/1/2018 IA/2/2018		PRATAP D GHORPADE Vs INDRAJEET D GHORPADE	Ajay J N
5	O.S. 1631/2018 (SUMMONS) IA/1/2018		NAGESH Vs VEERABHADRAIAH	N G G
6	O.S. 1387/2019 (SUMMONS) IA/1/2019		Mala Vs Divya Natchi	V A R A
7	O.S. 1542/2019 (SUMMONS) IA/4/2019 IA/3/2019 IA/1/2019 IA/2/2019		Sinha S N Vs Vinod Kumar R	M/s AKS Law Associates
<u>12:00 P.M - 1:00 P.M</u>				
8	O.S. 1834/2019 (SUMMONS) IA/1/2019		MUTHURAYA Vs MAHENDRAN	LOKESH BOOVANAHALLI
9	O.S. 379/2020 (SUMMONS) IA/1/2020		Srinivas G Vs Malamma	L Suresh
10	O.S. 561/2020 (SUMMONS) IA/1/2020 IA/2/2020		Sumarani Vs Pushplatha B H	DHANANJAYA.P.R.
11	Misc 73/2012 (ARGUMENTS.) IA/1/2012		RUDRASWAMY Vs T.Shama Reddy	K.S.Venkataramana
12	O.S. 1562/2012 (ARGUMENTS.) IA/1/2012		Kurshid Unnisa alias Khurshid begum Vs Mohammed Fazil alias farusabi	K.Chandranath Ariga
13	Misc 31/2015 (ARGUMENTS.) IA/1/2015 IA/2/2015		Rukkamma Vs Srinivas B	N.J.RAMESH.

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14	O.S. 1417/2015 (ARGUMENTS.) IA/1/2015		Nirmala Vs Mariyappa	
3:00 P.M - 4:00 P.M				
HEARING ON IA				
15	O.S. 793/2020 (SUMMONS) IA/1/2020		KALPANA B J Vs KOMALA	B G ASHOK KUMAR AND ASSOCIATES
16	EX 31/2012 (HEARING)		RAMAIAH.G Vs THE SPECIAL LAND ACQUISITION OFFICER	
17	O.S. 1636/2017 (HEARING) IA/1/2017		Hanumakka Vs Byrappa	Mahesh Kumar G.K.
4:00 P.M - 5:00 P.M				
FUTHER CHIEF OF pw				
18	O.S. 1290/2011 (EVIDENCE.) IA/1/2011		RAVI Vs VEERANNA	RAVISHANKAR T M ADVOCATE
19	O.S. 1229/2012 (ISSUES.) IA/1/2012		Kempasiddappa.H.K Vs Narayanappa.H.K	M.S. HARINATH
20	O.S. 1444/2015 (ISSUES.) IA/1/2015 IA/2/2015		Kum Kavana, Rep. by Mother as natural Guardian Sumithra Vs Biddaih	N Ravishankar
21	O.S. 74/2018 (ISSUES.) IA/1/2018		Thimmakka Vs Madduramma	N Suresh
22	O.S. 976/2018 (ISSUES.) IA/1/2018 IA/2/2018		Kumar R Vs Mahesh A R	Prabhu and Srinivas
DRAFT ISSUES				
23	O.S. 565/2011 (ISSUES.) IA/1/2011		SHANTHAMMA Vs MUNISWAMAPPA	MUNİYAPPA
24	O.S. 556/2018 (ISSUES.) IA/1/2018		Anjanappa D M alias Anjana Kumar Vs Leelavathi N	MYLARAI AH ASSOCAITES

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25	O.S. 1522/2019 (ORDERS.) IA/1/2019 IA/2/2019 IA/3/2019		SHIVARAM Vs JAYARAMA REDDY	BABU C
Cases listed below are adjourned due to Covid 19				
CROSS EXAMINATION OF PW				
26	O.S. 881/2010 (EVIDENCE.) IA/1/2010 IA/2/2010	03-11-2020	MUNISIDDAMMA Vs NAGAPPA AND ANOTHER	T.SHESAGIRI RAO
27	O.S. 107/2011 (EVIDENCE.)	03-11-2020	SREEKANTHAIAH Vs DEVARAJ J	SRIYUTHS
28	O.S. 496/2011 (EVIDENCE.)	03-11-2020	SHANKARAMMA Vs MUNIYAMMA AND OTHERS	SANTHOSH.H.R. Srinivasa M
29	O.S. 1415/2011 (EVIDENCE.) IA/1/2011	03-11-2020	BYAMMA Vs MUNITHAYAMMA	KUMAR H N GM
PLNTF EVIDENCE				
30	O.S. 444/2012 (EVIDENCE.) IA/1/2012	03-11-2020	DILSHAD BEGUM Vs ANWAR BAIG @ CHAND PASHA	MOHAMMED SADEER AHMED
31	O.S. 1022/2012 (EVIDENCE.) IA/1/2012 IA/2/2012	03-11-2020	Krishnappa Vs Munishamappa	P.M.BALASUBRAMANI
32	O.S. 1631/2012 (EVIDENCE.) IA/1/2012	04-11-2020	Nyanachar Vs Narayanamma	Mahesh.A.M
CROSS EXAMINATION OF PW				
33	O.S. 1547/2012 (EVIDENCE.) IA/1/2012	04-11-2020	Basavaraju.N Vs Basavaraju.A	M.Sivappa associates
34	O.S. 7/2013 (EVIDENCE.) IA/1/2013	04-11-2020	Gowramma Vs Kempaiah	M.Srinivas
35	O.S. 301/2013 (EVIDENCE.) IA/1/2013	04-11-2020	Madanagiriyyamma alias Ammayamma Vs Nagamma	S.Muniraju
FURTHER EVIDENCE FOR PLNTF				
36	O.S. 313/2013 (EVIDENCE.) IA/1/2013	04-11-2020	Shailaja.P Vs Arasappa	H.Manjunath
PLNTF EVIDENCE				

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37	O.S. 319/2013 (EVIDENCE.) IA/1/2013	04-11-2020	Narayanamma Vs Nagaraj	V.N.Kumar
CROSS EXAMINATION OF DW				
38	O.S. 1238/2013 (EVIDENCE.) IA/1/2013	05-11-2020	Ramappa Vs Gowramma	P. Lakshminarayana
CROSS EXAMINATION OF PW				
39	O.S. 1494/2013 (EVIDENCE.) IA/1/2013 IA/2/2013	05-11-2020	Ningamma Vs Savithramma	V Vishwnath
DEFN EVIDENCE				
40	O.S. 1807/2015 (EVIDENCE.) IA/1/2015	05-11-2020	Munirathnamma Vs Vijayamma	P. NARAYANAPPA
PLNTF EVIDENCE				
41	Misc 52/2013 (EVIDENCE.)	05-11-2020	MS Jamnalal Bajaj Seva Trust Vs Purushotham Rao	Rajeswar.P.N
(O.S./0000216/2010)				
42	O.S. 1617/2013 (EVIDENCE.)	05-11-2020	Gowramma Vs Yadala Lakshmaiah	Ramesh .R
43	O.S. 1753/2013 (EVIDENCE.) IA/1/2013 IA/2/2013	05-11-2020	Rajeshwari H R Vs Nandagopal HR	H M Govindaraju
44	O.S. 416/2014 (EVIDENCE.)	05-11-2020	Ashwathappa G Vs Srinivasamurthy T V	Prithvi raj
45	O.S. 1075/2015 (EVIDENCE.)	05-11-2020	Munilakshamma alias Muniyamma Vs Pillamma	GOVINDA GOWDA ASSOCIATES
46	O.S. 41/2018 (EVIDENCE.) IA/1/2018	05-11-2020	Renukamma Vs Mariyappa A	Shivaramu H C
47	O.S. 1067/2018 (EVIDENCE.) IA/1/2018	05-11-2020	Anil Chacko Joseph Vs Joseph Chacko	Anil Reddy
FUTHER CHIEF OF pw				
48	O.S. 1298/2015 (EVIDENCE.) IA/1/2015	05-11-2020	Sudhakar M Vs Anjinamma	D Veeranna

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49	O.S. 1601/2019 (SUMMONS) IA/1/2019	15-12-2020	GANGARAJU C Vs MARIYAPPA	H M S
AWAIT SUMMON/NOTICE				
50	O.S. 1377/2019 (SUMMONS) IA/1/2019 IA/2/2019	15-12-2020	Ramaiah Vs Anitha	Ganganagar R T
NOTICES				
51	Misc 181/2019 (SUMMONS) IA/1/2019 IA/2/2019	15-12-2020	Appanna P C Vs Muthuvel Pandian	K V C
PF/CF				
52	O.S. 1582/2019 (SUMMONS) IA/1/2019	15-12-2020	Kavitha B Vs Nagendra Prasad K J	B R R
SS TO DEFT. BY RPAD				
53	O.S. 1361/2019 (SUMMONS) IA/1/2019	15-12-2020	Jayakumar M Vs M/s Green Fortune Promoters and Developers Pvt. Ltd., Rep. Naveen Hegde	Vasanth Kumar
54	O.S. 1362/2019 (SUMMONS) IA/1/2019	15-12-2020	Jayakumar M Vs M/s Green Fortune Promoters and Developers Pvt. Ltd., Rep. by Naveen Hegde	Vasanth Kumar
STEPS				
55	O.S. 1609/2019 (SUMMONS) IA/1/2019	15-12-2020	MUNI REDDY N Vs HARISH R	R GOPAL REDDY
SUMMONS				
56	O.S. 1501/2019 (SUMMONS) IA/1/2019	15-12-2020	Anjanappa Vs Rangaswamy	B N G
57	O.S. 94/2020 (SUMMONS)	16-12-2020	Mahesh A R Vs Jayamma	Anantharama C
AWAIT SUMMON/NOTICE				
58	O.S. 1640/2019 (SUMMONS) IA/1/2019	16-12-2020	Srinivas Vs Muniyamma	Hareesha
59	O.S. 1656/2019 (SUMMONS) IA/1/2019	16-12-2020	Someshwara C Vs Nagaraj V	Y V Radha Krishna

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60	O.S. 1799/2019 (SUMMONS) IA/1/2019	16-12-2020	Gopal K G Vs Parimala K G	B G Vasanth Kumar
STEPS				
61	O.S. 1634/2019 (SUMMONS) IA/1/2019	16-12-2020	Narasamma Vs Mutthaiah	K A Harish
SUMMONS				
62	O.S. 234/2020 (SUMMONS) IA/1/2020	16-12-2020	Prathima Vs Ramya M	Sunitha H
63	O.S. 251/2020 (SUMMONS)	16-12-2020	CANARA BANK SME BRANCH REPTD BY VANISHREE S Vs SLV DELITES	T M J
64	O.S. 329/2020 (SUMMONS) IA/1/2020	16-12-2020	Yallappa, Rep. by GPA Holder Subbappa Vs Anne J Placid	Varalakshmi B A
WRITTEN STATEMENT				
65	O.S. 1756/2019 (SUMMONS) IA/1/2019	16-12-2020	Nagaraju M Vs Gopamma	SHIVARAJA.M
66	M.C. 103/2020 (SUMMONS) IA/1/2020	17-12-2020	Chinchilam Harish Patnaik Vs NIL	Amar Babu
SUMMONS				
67	O.S. 466/2020 (SUMMONS) IA/1/2020 IA/2/2020	17-12-2020	AMMAYAMMA Vs YASHODAMMA	G V
68	R.A. 9/2018 (NOTICE) IA/1/2018 IA/2/2018	17-12-2020	Haleema Bi Vs Khallelulla Khan	VK Narayanaswamy
69	FDP 1/2019 (NOTICE)	17-12-2020	Chikkamunivenkatappa Vs Channamma, Since dead by Dodda Munivenkatappa	Muni Kumar
70	M.C. 201/2019 (NOTICE)	17-12-2020	Ramkumar P Vs Bhavani J	S Suresh Kumar
71	M.C. 344/2019 (NOTICE)	17-12-2020	Hemkant Sharma Vs NIL	P B
72	M.C. 33/2020 (NOTICE)	17-12-2020	Sriram Y Vs Mamatha K	N Santhoshkumar

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73	M.A. 27/2020 (NOTICE) IA/1/2020	17-12-2020	NARAYANASWAMY B N Vs PATALAPPA	MAREGOWDA H
LOK ADALATH				
74	O.S. 889/2018 (A.D.R) IA/1/2018	17-12-2020	Honnamma R Vs Nagaraj K R	M Subramani
75	O.S. 1003/2018 (A.D.R) IA/1/2018	17-12-2020	Muniyellappa Vs Muniraju	N Lokanath
MEDIATION				
76	M.C. 62/2018 (A.D.R)	17-12-2020	Padma S M Vs Srinivas H R	Raghavendra H S
77	M.C. 191/2019 (A.D.R) IA/1/2019	17-12-2020	Shivraj Vs NIL	K N Shashidhar

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11:00 A.M - 12:00 P.M				
OBECTION				
1	O.S. 1577/2017 (SUMMONS) IA/1/2017 IA/2/2017		Shashikala Vs Venkatamma	
STEPS				
2	O.S. 303/2005 (SUMMONS)		KARAGAPPA Vs MUNYAPPA	KARIBASAVIAIAH
3	O.S. 659/2005 (SUMMONS) IA/1/2005		YASHODAMMA Vs SURESH	M.NAGESH 1 TO 5 NN
4	O.S. 566/2013 (SUMMONS) IA/1/2013		Yashoda Vs Chinthamma	Umesh
5	O.S. 1066/2013 (SUMMONS) IA/1/2013		Pillappa alias Gurappa Vs Srikanth.L	K.H.Thimmaiah
6	O.S. 907/2017 (SUMMONS) IA/1/2017		Madan Lal alias Madan N Baldota Vs Bharath House Building Co- operative Society Ltd	D R P B
7	O.S. 1013/2017 (SUMMONS) IA/1/2017 IA/2/2017		Kumari Amrutha Vs Narayanappa	A R Krishnamurthy
8	Misc 104/2017 (SUMMONS) IA/1/2017 IA/2/2017		Pushpa G Vs Jayamma	H V S
9	O.S. 1447/2017 (SUMMONS) IA/1/2017		Alphones Vs Philomina	LOKESH BOOVANAHALLI
10	O.S. 729/2018 (SUMMONS) IA/5/2018 IA/1/2018 IA/2/2018 IA/3/2018 IA/4/2018		CHIKKAPAPPAIAH Vs BHEEMRAJ	M. PURUSHOTHAM
11	O.S. 841/2018 (SUMMONS) IA/1/2018 IA/2/2018		NAGENDRA RAO Vs SMT. YELLUBAI	
12	O.S. 527/2019 (SUMMONS) IA/1/2019		Rathnamma N Vs Thimmaiah	G S R

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13	O.S. 1037/2019 (SUMMONS) IA/1/2019		Puttaswamy Vs Ramu M	M/s Shekhar Law Associates
14	Misc 149/2019 (SUMMONS)		Anjali M Shetty Vs Suresh	N Sridhar
15	Misc 195/2019 (SUMMONS) IA/1/2019		CHINNAMAYYA Vs NANJUNDAIAH G R	A S R
3:00 P.M - 4:00 P.M				
16	O.S. 168/2020 (SUMMONS) IA/1/2020		Nagaraju V Vs Hanumanarasappa V	H M S
17	O.S. 1360/2018 (HEARING) IA/1/2018		Nanjamma Vs Somanath H R	M Venkataramanappa
18	EX 88/2018 (HEARING)		Rose Mary, Since deceased by her LRs Regina A Vs Bhagyamma	H M D
19	O.S. 823/2020 (HEARING) IA/1/2020		RAMANNA Vs VIJAYENDRA H A	K Suresh
20	O.S. 599/2013 (A.D.R) IA/1/2013		Renuka prasad.B.S Vs Ravi.B.N	V.Lakshmaiah
21	O.S. 892/2017 (ISSUES.) IA/1/2017		Ashwathnarayana Reddy K N Vs Govindaraju S	K G S
22	O.S. 927/2018 (ISSUES.)		Shankar H Vs M/s Preusse India Pvt.Ltd, Rep by its director Gudrun Goedicke	J S Dinesh
CROSS EXAMINATION OF DW				
23	O.S. 228/2007 (EVIDENCE.) IA/1/2007		MARIA MAGDALENE Vs MICHEAL	P.C. DHARANIPATHY
24	O.S. 865/2007 (EVIDENCE.) IA/1/2007		S VIVEKANANDA Vs JALAJA	MS INDO LEGAL INC.
CROSS EXAMINATION OF PW				
25	O.S. 1573/2007 (EVIDENCE.) IA/1/2007		JAYALAKSHMAMMA Vs PATALAMMA	C.D.RAMAMURTHY
26	O.S. 1811/2008 (EVIDENCE.) IA/1/2008		S JOHNSON Vs K A CHANDRAPPA	
27	O.S. 671/2009 (EVIDENCE.) IA/1/2009		ABDUL SAB Vs KRISHNA REDDY	M.VENKATARAMANAPPA DSV

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28	O.S. 150/2010 (EVIDENCE.) IA/1/2010		K C SARALA Vs B SRINIVAS	H.MAREGOWDA
29	O.S. 267/2010 (EVIDENCE.) IA/1/2010		MUTHAMMA Vs GOVINDARAJU	V.VISHWANATH
PLNTF EVIDENCE				
30	O.S. 607/2010 (EVIDENCE.) IA/1/2010		PRAMILA Vs VENKATAPPA	B.J.KRISHNA RV D1 TO D3
Cases listed below are adjourned due to Covid 19				
31	O.S. 179/2007 (SUMMONS) IA/1/2007	19-11-2020	ILYAS PASHA Vs SYED MAQBOOL	PRADEEP NAIK.K.
32	O.S. 86/2013 (SUMMONS)	19-11-2020	Pradeepkumar.R Vs Lakshamma	G.Papi Reddy
33	O.S. 140/2013 (SUMMONS) IA/1/2013	19-11-2020	Puttaiah Vs Badraiah	K.Raghavendra
34	O.S. 1037/2017 (SUMMONS) IA/1/2017	19-11-2020	Manjula Vs Yellappa	Harishbabu K
35	FDP 4/2018 (SUMMONS)	19-11-2020	Jayamma Vs Muniyamma	H V Nataraja
36	O.S. 473/2018 (SUMMONS)	19-11-2020	Chikka Karinagappa Vs Marappa	K G Ramakrishnaiah
37	Misc 157/2018 (SUMMONS)	19-11-2020	Maranna Vs Marappa C	D R R
38	O.S. 1589/2018 (SUMMONS) IA/1/2018	19-11-2020	Jayalakshamma alias Nanjamma Vs Lakshamma	G A V
39	O.S. 519/2019 (SUMMONS) IA/1/2019	19-11-2020	Soundarya Vs Jayaramaiah N	Nagaraj
40	EX 32/2019 (SUMMONS)	19-11-2020	Keshava Vs Jessie Kuriakose	H S R
41	EX 33/2019 (SUMMONS)	19-11-2020	Balu B Vs Jessie Kuriakose	H S R
42	EX 34/2019 (SUMMONS)	19-11-2020	Mani Vs Jessie Kuriakose	H S R

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43	O.S. 1477/2019 (SUMMONS) IA/1/2019	19-11-2020	Lakshamma Vs Govindaraju	Manjunath
44	EX 76/2019 (SUMMONS)	19-11-2020	Hegde V G Vs Muttur Kumar	Daya Shankar
45	O.S. 1855/2019 (SUMMONS) IA/1/2019	19-11-2020	Anandamma Vs Thayamma	AV Narasimha Reddy
46	O.S. 1962/2019 (SUMMONS) IA/1/2019	19-11-2020	Ramakka M alias Ammayya Vs Susheelamma	Manjula T R

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11:00 A.M - 12:00 P.M				
1	O.S. 1027/2012 (HEARING) IA/1/2012		K.N.Gangalakshamma Vs Narasimhaiah	M.G. RAMAKRISHNAIAH
2	O.S. 1163/2016 (HEARING) IA/1/2016		Jayamma Vs Munireddy	
3	O.S. 953/2019 (HEARING) IA/1/2019		SHOBHA V Vs GANGARAJU B	Praveen Hegde
Cases listed below are adjourned due to Covid 19				
4	O.S. 1734/2006 (SUMMONS) IA/1/2006	13-10-2020	CHIKKAMMA Vs LAKKAPPA	A.KRISHNAMURTHY
5	O.S. 538/2010 (SUMMONS) IA/1/2010	13-10-2020	N RAJANNA Vs CHANDRASHEKARACHARI	L.SURESH
6	O.S. 774/2011 (SUMMONS) IA/1/2011	13-10-2020	GANGAMMA Vs RAMAIAH AND OTHERS	VEEMA REDDY AND ASSOCIATES D1 TO 3 - SRI.PASHUPATHI
7	O.S. 1337/2012 (SUMMONS) IA/1/2012	13-10-2020	MS IDEB Projects private limited Vs MS Pratik Iron and steel company	DSK Legal
8	O.S. 161/2008 (A.D.R) IA/1/2008	02-11-2020	MUNISWAMY Vs M SRINIVASA	PRAKASH T.HEBBAR G.D.ASHWATHANARAYANA
9	O.S. 1258/2008 (A.D.R) IA/1/2008	02-11-2020	PADMAVATHI Vs RAMAIAH	M NAGARAJA Y N S R ADVOCATE
10	O.S. 350/2010 (A.D.R) IA/1/2010	02-11-2020	KAMALAMMA Vs SURESHARADHYA	B.C.VENKATESH
11	O.S. 576/2010 (A.D.R) IA/1/2010 IA/2/2010	02-11-2020	MUNITHAYAMMA Vs VENKATAMMA	G.MANIVANNAN
12	O.S. 331/2011 (A.D.R)	02-11-2020	B.M.SUREGOWDA Vs GOWRAMMA	D.K.SRIRAMAPPA
13	O.S. 433/2011 (A.D.R) IA/1/2011	02-11-2020	JOHN FERNANDEES Vs MUNIYAMMA	BOPANNA
14	O.S. 606/2011 (A.D.R) IA/1/2011	02-11-2020	CHINNAMMA Vs PERUMAKKA	D.L.JAGADEESH.
15	O.S. 635/2011 (A.D.R) IA/1/2011	02-11-2020	KANTHAMMA Vs SRINIVAS.	P.SATHISH. KMS

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16	O.S. 1090/2011 (A.D.R)	02-11-2020	KRISHNAMMA Vs NARAYANAMMA	K.RANGANATHAPPA.
17	O.S. 1245/2011 (A.D.R) IA/1/2011	02-11-2020	JAYALAKSHMI Vs VENKATESH REDDY	SOMASHEKARJ MSM
18	O.S. 592/2012 (A.D.R) IA/2/2012 IA/1/2012 IA/4/2012 IA/3/2012	02-11-2020	SIDDAPPA Vs LEELAVATHI	KNL ASSOCIATES N.S.
19	O.S. 1366/2012 (A.D.R) IA/1/2012	02-11-2020	Srinivas.B Vs Munimadduramma alias madduramma	Sampath.A
20	O.S. 1568/2012 (A.D.R) IA/1/2012	02-11-2020	Puttamma Vs Munipapanna	S.Submramanya
21	O.S. 1629/2012 (A.D.R) IA/1/2012	02-11-2020	Nagamma Vs Hemakka	C.Gnanendra Ballal
22	O.S. 1258/2017 (A.D.R) IA/1/2017 IA/2/2017	02-11-2020	Mariyappa C K Vs Lakshminarasamma	
23	O.S. 1072/2014 (EVIDENCE.) IA/1/2014	02-11-2020	Muniyallamma Vs Narayanamma	K S S
24	O.S. 1702/2014 (EVIDENCE.) IA/1/2014	02-11-2020	Venkubai Vs Subramanyam P	C G G
25	O.S. 1145/2016 (EVIDENCE.) IA/1/2016	02-11-2020	Venugopal S V Vs Chandra Prabhu C B	R Raja
26	O.S. 466/2017 (EVIDENCE.) IA/1/2017 IA/2/2017	02-11-2020	Cherukuri Laxmipathi Raju Vs Parvathamma	M/s Kamal and Bhanu
27	O.S. 341/2018 (EVIDENCE.) IA/1/2018 IA/2/2018	02-11-2020	Lakshmi B K Vs Kousalya G R	Jagadeesh M C
28	O.S. 559/2018 (EVIDENCE.) IA/1/2018	02-11-2020	Rukmini Vs Narayana	Padmanabha
29	G and WC 29/2018 (EVIDENCE.) /1/2018 /2/2018	02-11-2020	PALLAVI MANAGULI SURYAKANT Vs ANAND MELLAM	SNEHA NAGARAJ

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
P R YOGESH
III ADDL SENIOR CIVIL JUDGE
Cause List Date: 07-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
30	O.S. 646/2014 (SUMMONS) IA/1/2014	06-11-2020	Lakshmi Devi Vs Lakshmamma	Palakshi
31	O.S. 654/2014 (SUMMONS) IA/1/2014	06-11-2020	Lokeshwari Vs Muniyappa alias Karnellappa	P R P
32	O.S. 722/2014 (SUMMONS) IA/1/2014	06-11-2020	Nagaveni Vs Gowramma	H Rajanna
33	O.S. 1739/2014 (SUMMONS) IA/1/2014	06-11-2020	Gangananjaiah H N Vs Patalappa	Anjaneya A B
34	O.S. 1498/2015 (SUMMONS) IA/1/2015 IA/2/2015	06-11-2020	Master Nithin S, Rep. by Bhagya R Vs Srinivas M	S.R. VENKATESH
35	O.S. 1502/2015 (SUMMONS) IA/1/2015	06-11-2020	Hemaraju Vs Narasamma	L.MAHESH
36	O.S. 1801/2015 (SUMMONS) IA/1/2015 IA/2/2015	06-11-2020	Shakuntala B M Vs Satyanarayana B L	G.NARAYANA RAO
37	O.S. 1855/2015 (SUMMONS) IA/1/2015	06-11-2020	Rajanna B Vs Srinivasachar V	
38	O.S. 65/2016 (SUMMONS) IA/1/2016	06-11-2020	Najmunnisa Vs Mohammed Nawaz K	B Vijaya S
39	O.S. 548/2016 (SUMMONS)	06-11-2020	Kencharangamma Vs Ranganarayanappa	M G S
40	O.S. 595/2016 (SUMMONS) IA/1/2016 IA/2/2016	06-11-2020	MAHABOOB BASHA Vs SHAIK BASHA @ BASHA SAB	B.T. INDU SHEKAR
41	FDP 30/2016 (SUMMONS)	06-11-2020	Gangamma Vs Nagamma	Anjanamurthy H
42	O.S. 95/2017 (SUMMONS) IA/1/2017	06-11-2020	Chandru Vs Chikkaveerappa alias Erappa	Jagadish K
43	O.S. 1838/2018 (SUMMONS)	06-11-2020	Ramakka Vs Pillappa	K Santhosh Kumar
44	O.S. 1850/2018 (SUMMONS) IA/1/2018	06-11-2020	Muneer Ahmed Vs Musteri Begum	B R P
45	O.S. 1924/2018 (SUMMONS)	06-11-2020	MURTHY T D N Vs AKKAYYAMMA	A.R. KRISHNAMURTHY

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
P R YOGESH
III ADDL SENIOR CIVIL JUDGE
Cause List Date: 07-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
46	O.S. 5/2019 (SUMMONS) IA/1/2019	06-11-2020	NAGARAJU K S Vs VENKATESH K S	M D Basavanna
47	O.S. 613/2019 (SUMMONS) IA/1/2019	06-11-2020	Rathnamma Vs Ramanna	M Venkataswamy
48	O.S. 833/2019 (SUMMONS) IA/1/2019	06-11-2020	Renukesh Vs Krishnappa A	V M V
49	O.S. 1208/2019 (SUMMONS) IA/1/2019	06-11-2020	VENKATALAKSHMAMMA Vs VENKATARAMANAPPA	HAREESHA T
50	O.S. 1298/2019 (SUMMONS) IA/1/2019	06-11-2020	Munilakshamma Vs Munikrishnappa	N Srinivas
51	O.S. 1408/2019 (SUMMONS) IA/1/2019	06-11-2020	Marappa Vs Laksmamma	Murali D
52	O.S. 1819/2019 (SUMMONS)	06-11-2020	Manjula Vs Vijay Kumar	PADMANABHA
53	O.S. 24/2020 (SUMMONS) IA/1/2020	06-11-2020	Ramesh K Vs Krishnappa M	N Ganesha
54	O.S. 254/2020 (SUMMONS) IA/1/2020	06-11-2020	Galappa Vs Siddappa L P since deceased by hos LRs 1.Mante Swamy	N R J
55	M.A. 30/2020 (SUMMONS) IA/1/2020 IA/2/2020	06-11-2020	Vedavathi H B Vs Fullerton India Home Finance Company Limited	Babu
56	O.S. 730/2020 (SUMMONS) IA/1/2020 IA/2/2020	06-11-2020	RAJENDRA KUMAR JAIN Vs NANJEGOWDA A	MANJUNATH
57	M.C. 21/2020 (NOTICE)	06-11-2020	Raghavendra Kumar Vs Shubhra Dubey	Abhinav R
58	M.A. 40/2020 (NOTICE) IA/1/2020	06-11-2020	RAJAPRABHU S N Vs PRABHAKARAN C	NAGIAIAH

**In the court of the IV Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
The following cases are posted on
07.09.2020**

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.00 pm
Arguments 1. O.S. 549/2011	Arguments
To hear on IAs 1. O.S.819/2018 2. O.S.819/2020 3. O.S.833/2020 4. Ex. 49/2014	To hear on IAs 1. O.S.1495/2011 2. O.S.794/2012 3. O.S.843/2012 4. O.S.325/2016

IV ASCJ 05.09.2020
Bengaluru Rural District, Bengaluru.

In the Court of V Addl. Senior Civil Judge,
Bangalore Rural District Bangalore
Cause List Dated 07-09-2020

MORNING SESSION

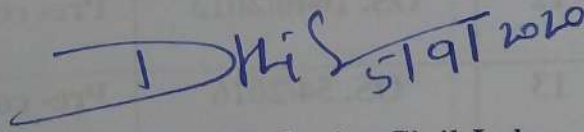
Sl. No.	Case No.	Stage	Plaintiff Advocate
01	OS. 905/2015	Hearing	Sri. G.J
02	OS. 459/2016	Hearing	Sri. A
03	OS. 550/2016	Hearing	Sri. D
04	OS. 2265/2006	Arguments	Sri. T.K.R
05	OS. 1117/2012	Arguments	Sri. C.G
06	OS. 1510/2013	Pre- conciliation for E Lok Adalath	
07	OS. 1393/2015	Pre- conciliation for E Lok Adalath	
08	OS. 1357/2013	Pre- conciliation for E Lok Adalath	
09	OS. 39/2013	Pre- conciliation for E Lok Adalath	
10	OS. 1232/2013	Pre- conciliation for E Lok Adalath	
11	OS. 599/2015	Pre- conciliation for E Lok Adalath	
12	OS. 1646/2013	Pre- conciliation for E Lok Adalath	
13	OS. 54/2016	Pre- conciliation for E Lok Adalath	

AFTERNOON SESSION

Sl. No.	Case No.	Stage	Plaintiff Advocate
01	MA. 58/2020	Hearing	Sri. N
02	OS. 805/2020	Hearing	Sri. S.A.C
03	RA. 92/2016	Arguments	Sri. V.D
04	RA. 93/2016	Arguments	Sri. V.D
05	OS. 1110/2016	Pre- conciliation for E Lok Adalath	
06	OS. 1699/2013	Pre- conciliation for E Lok Adalath	
07	OS. 974/2016	Pre- conciliation for E Lok Adalath	
08	OS. 247/2016	Pre- conciliation for E Lok Adalath	

NOTE :

1. Only 21 matters posted for hearing / argument are available on 07.09.2020
2. The next date of hearing pertaining to other matters posted on 07.09.2020 will be given on the same day.

 5/9/2020

V Addl. Senior Civil Judge,
Bangalore Rural District, Bangalore.

In the Court of VI Addl. Senior Civil Judge,

Bengaluru Rural District, Bengaluru

Cases Listed on 07-09-2020

MORNING SESSION

Sl. No.	Case No.	Stage
01	O.S. 2088/2005	Evidence
02	O.S. 1979/2005	Evidence
03	O.S. 1980/2005	Evidence
04	O.S. 2319/2005	Evidence
05	O.S. 2203/2006	Arguments
06	O.S. 537/2007	Arguments
07	O.S. 598/2007	Hearing
08	O.S. 1217/2007	Hearing
09	O.S. 1030/2007	Evidence
10	O.S. 1174/2007	Evidence
11	O.S. 550/2009	Hearing
12	O.S. 674/2009	Hearing
13	O.S. 1128/2009	Hearing

AFTERNOON SESSION

Sl. No.	Case No.	Stage
01	O.S. 262/2009	Evidence
02	O.S. 1320/2009	Evidence
03	O.S. 463/2012	Hearing
04	O.S. 831/2014	Hearing
05	O.S. 1401/2014	Hearing
06	M.A. 69/2014	Hearing
07	O.S. 1612/2014	Hearing
08	O.S. 1756/2015	Hearing
09	O.S. 625/2014	Evidence
10	O.S. 1227/2014	Evidence
11	O.S. 1447/2014	Evidence
12	O.S. 1727/2014	Arguments
13	O.S. 121/2017	Arguments

H. H. H. 05/09/2020
VI Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru.